packet tea is costlier than the loose tea because in the packet tea the cost of packaging, excise duty, etc. is also added which is not there in the case of loose tea. Therefore, our consumers generally prefer to go for the tea which is loose tea. That is the reason for decline. But for the last three years there has been no decline.

Oral Answers

SHRI BUOY KRISHNA HANDI-OUE: Sir, there is an item published in the Economic Times dated the 19th November, 1983, which says* that the Tea Trading Corporation of India in collaboration with major packeters, like Brooke Bond and Lipton, are making available, as reportedly advised by the Ministry of Commerce, six lakh Kgs. of tea to packeters at a pre-determined price of Rs. 28 per Kg. If that is so, will the Government consider such schemes being extended to other metropolitan cities also so that the consumers get good quality tea at reasonable prices?

SHRI P. A. SANGMA: Sir, it is true that the Tea Trading Corporation of India is participating under a voluntary scheme to provide packet tea at a cheaper rate. This, at the moment, is going on an experimental basis. We have to see the result's before we can think of extending it to other areas.

MR. CHAIRMAN: It seems to be nobody's cup of tea.

*382. [The Questioner (Shri Robin Kakati) was absent. For answer vide cols. 49 and 50 infra]

Opening of Branches of Nationalised Banks in Andhra Pradesh

- ♦383. SHRI RAYAPATI SAMBA SIVA RAO: Will the Minister of FIN-ANCE be pleased to state:
- (a) whether there is any proposal under Government's consideration to open a few branches of the nationalised banks in Andhra Pradesh during the current financial year; and
- (b) if so, what are the names of the places where these branches are likely to be opened?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHANA POOJARY): (a) and (b)

A statement is laid on the Table of the House.

Statement

The Reserve Bank of India has reported that during the period July to November 1983, commercial banks opened 48 branches in Andhra Pradesh. In addition the banks are currently holding 358 allotments/licences for opening branches in Andhra Pradesh which are expected to be utilised in a phased manner before the end of March 1985.

District-wise and centre-wise details of branches opened by commercial banks in Andhra Pradeh during the period July to November 1983 and allotments/licences held by them for opening branches before the end of March 1985 are set out

Name of the Place
1. Murthampet
2. Ramai
3. Bela
4. Kotapalli
5. Kondaram
6. Dasturahad
7. Muthiampalli (11-9-1983)
8. Rechni
9. Sunkadi
10. Mahagaon
11. Dandepilli (4-9-1983)
12. Asnad
13. Andaram
14. Venkatapur
15. Penchakelpot
16. Pashapalli
17. Ada
18. Indanapalli
19. Bheempoor
20. Sirpar

50. S. R. Puram

5

83. Kakinada

Cinema Road (Tilak Street)

6

District Name of the Place District Name of the Place 51. Akkurthi ai. Gollet 52. Mudaramadodi 22. Sitarampalli 23. Sirailk Colony 53. Ramapuram 54. Kamapalle 24. Utnoor 55. Ponnangur 25. Kadavakallu 56. Nendraguta 26. Mallapalli 27. Amadaguru Cuddapah 57. Neelkantaraopet 28. Raddipalli 58. Narcapuram 29. Gaudoachadu 59. Uppallur 30. Pappur 60. Nooliveedy 31. Tarimalla 61. Sanipaye 32. Budili Ga. Malti 33. Yenunuladoddi 63. Chitloor 34. Duradakunta 64. Velidandla 35- Tagguparathi 65. Alavalapadu 66. Talamachipatnam 36. Thummacherle 67. Bedepur 37. Pedeamanthur 68. Arakatavemulla 38. Dedithota 69. T. Konduru 39. Chembedu 70. Akipadu 40. Mahasamudram Chittoor 71. Pinche 72. Seetigunta 41. Samala 73. Nagavaram 42. Rallabadugur 74. Vathalur 43. Nanjapet (9-7-83) 75. Tamalur 44. Sanchavellore(ag-9-i983) 76. Thawaripalla 45. T.P. Kota (a-11-1983) 77. Thawaripalla 78. B. Keduru 46. Kalangi Kan dur East Godavari 79. Donkari 47. Thondamanadu 80. Boduluru 48. Veligallu 81. Kondamddalu 49. Pedamampet 82. Mirthipadu (8-9-1983)

7	Oral Answers	[RAJYA SABHA]	to Questions	8

District	. Name of the Place	Distric*	Name of the Place
	84. Rajamundry		119. Solasa
	85. Karapra		120. Mutumura
	86. Kottapalli87. Penumarthi		121. Kliambhampadu.
	88. Pur«hottampatnam		122. Sirigiripaudu
	89. Smalkot (16-9-1983)		123 Thallapalli
	90. Gangavarm (30-7-1983)		124 Vedullapalli
	91. Samanasa (5-8-1983)		125. Savalyapuram
	92. Appanapalli		(17-9-1983)
	93. Pedapalla		126. Kotoherla
	94. Guttinadeevi-		127. Guntur
	Vemavaram		128. Etukuru
	95. Bheemavarraoukota		(30-11-1983.)
	96. Hamsavaram		
Guntus	97. Narasaraopet (10-11-83)	Hyderabad	129. Hydcrabad-Ameerpet
	98. Kupparru		130. Hyderabad- Merdapally
	99, Narasaraopet-		131. Hyderabad-Jubilee
	Ramireddipet		Hill (16-10-1983)
	100. Guntur		132. Secunderabad- Vasavinagar
	IOI. Advaladeevi		(21-9-1983)
	102. Penumaka		133. Hyderabad- Ghickadepalli
	103. Kemoraputi		(g-10-1983)
	104. Pulipadu		134. Hyderabad-Malakpet
	105. Adigoppula		135. Hyderabad Kakateeyanagar
	106. Julakallu (7-11-1983)		136. Hydcrabad-
	107. Moijarnpadu		Ghickdapalli
	108. Pondugual		137. Hyderabad-Ghaiminar
	109. Dodlcru		138. Hyderabad- Khairatabad
	1110. Gundalapalli	W.W.D.	120 D
	111 Utukura	K.V. Ranga- redddy	139. DevrampalU
	112. Talacheruva		140. Juntpalli
	113. Yellaroanda		141. Paidurg
	114. Mullakalor		142. Pagdiayal
	115. Kiundalagunta		143. Navabpet
	116. Rupangunta		144. Nagar am
	117. Vipparla		145. Rudraram
	118. Murikipudi		. io. itaarardiii

District	Name of the Place	District	Name of the Place
	146. Pulmamidi		150 W.J
	147. Medpalli (16-9-1983)		179. Katkur 180. Karimnagar
Karimnagar	148. Muttaram		181. EUanthakunta
	149. Bushanraopet		
	150. Basvapur		183. Sarangapuram (j3-j 0-83)
	151. Shanigaram	Khammam	183. Sattupalli
	153. Guttududdenapalli	W : 1	•
	153. Koheda	Krishna	184. Gbevuru
	154. Indurthi		185 Parisepalii
	155. Ghanarla		186. Dokiparru
	156. Rukmapur		187 Vadlamanadu (a6-8-8 ₃)
	157. Gershekurthy		j 88. Bheskararaopet
	158. Udlingannapet		189. Unikili
	159. Kandikatur		190. Polatjtippa
	160. Kodurapaka		191. Chittapur
	161. Gollapalii		19a. Mupalla
	(48-9-1983)		193 Nandiwada
	162. Korem		(27-9-1983)
	163. Laximipur		194. Suiampalli (ao-7-1983)
	164. Repalle		195. Tungabhadra
	165. Appepur		(7-11-1983)
	166. Kolvai		196. Allur
	167. Nerlla		197. Jannagiri
	168. Ghandoli		198' Gudupadu
	169. Appanapet		199. Sedepalli
	170. Kukkagudur		aoo. Kothapetta/ Enagumam
	171. Odela		ao 1. Khyruppala
	17a. Kolenoor		aoa. Kandukur
	173. Vedakpw		303. Kotekal
	174 Telikunta		904. Kanala
	175. Kunjampalli		005. Thimmampuram
	176. Karimnagar Killasagar		ao6. Maddur
	177. Manipalligudem		ao7. Pollur
	178. Gopalpur		208. Peddakadalur

	11 Orai 1	11137713	[10/13/17	1 5/1DI	1/1	10	Questiora 12
District		of the Place			District		Name of the Place
" '	209. Badine	ehal		M	ſedak	241	. Ramchandrapuram (25-10-83)
	aio. Pusulur					242	, ,
	211. Peddal	cotur					(Ordinance Factory)
Mehbubnagar	_					243.	Kamkole
		(11-11-1983)				244.	Gomaram (28-7-83)
	814. Uppuni					245.	Ananthasagar
	215.	Siraswada					(3-9-83)
	216.Vedired	•				246.	Chowtkur
	217.Sainpall					247.	Karasgutti
	218.Magalgi	dda				248.	Borancha
	219. Veltoor	C J. J.				249.	Sardhana
	220. Pedda M					250.	Sarvodayangar
	221. Ponnaka	.1				251.	Teegul
	222. Nerva 223. Kalwal					252.	Nachoram
						253.	Kucharam
	224. Poodur					254.	Pullur
	225. Nandane	ee				255.Tc	oguta (V6-9-83)
	226. Kothamo	olgara				256. Cł	nitap^.r
	227. Moniker	nda				257. Re	•
	228.Raviryal						
	229. Remudale					258. Ka	angti
:	230. Kavirpad					259. Si	rpuram
:	231. Srinagar K	Caluntala				260. Ko	okiioor
:	232. Gopalpet					261. Ta	dkal
:	233. Irvin					' 26a. Papa	anapet
:	234. Kululpally	,				263. Ch	eekode (29-10-83)
:	235. Rawalpall	i				264. Ma	llikarjuna-Pally
:	236. Ayancha						erakannur -11-1983)
:	237. Kalakonda	ı		Nalgon	da	266. Tiru	malagiri
:	238. Kaukuntal (28-11-83)					267. Dano	lapadu
	'39. Kosigi (28			Nellore		268. Nello	ore (20-10-1983)
	40. Kothakota (28-11-19)					269. Yella (16-	ayapallem -8-1983)
	,	,					

11 Oral Answrs [RAJYA SABHA] to Questioru 12

District	Name of die Place	District	Name of the Place
270	. Pellakur		30a. Jukkal
271	. Chillakellamarri		303. Khudavanpur
272	. Bangarupeta		304. Dupalli
273	. Thumalaopetta		305. Mohammadiiagar
274	. Kurungonda		306. Durki
275	. Gandipalem		307. Pedda Kodagal
276	. Jagadevipeta		308. Binola
277	. Siddanakondur		309. Narsullabad
278	. Chalalikonda		310. Darsinguntapet
279	. Mallam	Prakasam	311. Doddichintala
280	. Cinduru		312. Nidamanur
281	. Kendagunta		313. Ponnanur
282	. Brahmanakraka		314. Juwigunta
283	. Gauravaram		315. Pedda Allavalapadu
284	. Juvaladinne		316. Pcdda Erralapadu
285	. Talamandi		317. Golagattu
286	. Veguro		318. Kaljivulapadu
287	. Utukur		319. Pothalapadu
288	. Eduru		320. Zaruguinalli
289	. Ekasiri		321. Tarugumalli
290	. Gurramkonde		(31-1083)
291	. Polathora		322. Gannapalli
292	. Manganellore		323; Mallampeta
293	. Kampasamudram		324. Thippayapalam
294	. Mariapadu	Srikakulam	345. Kaspa Naupada
295	. Dakkili		326. Kallepalle
296	. Melcheru		327. Rogolur
297	. Kendapuram		328. Rekhadevipuram
298	. Kutchkur		329. Mattam Sariapalli
			330. Challavanipet
299	. Salora		331. Rayanavalasa
300). Achampet		332. Guttavalli
30	I. Pulkal		333. Pydi Bkemavaram

District	Name of the Place	District	Name of the Place.
334.	Sancham	36	3. Vedullavalasa
335.	Routu Laxmipuram	36	4. Merakamudidam
336.	Dharmavaram		(25-10-83)
227	Castomonalli	36	5. Pedabondapalli
	Gcetanapalli Mandavakurti	36	6. Rajlakshmipuram
338.	(13-7-83)	36	7. Tallaburidi
339.	Srikakulam	36	8. Jivyammavalasa
340.	Vizakhapatnam	36	9. Ajiada
Visakhapatnam 340. Ra	ijam	37	0. Gallaville
341.	Reddipalle	37	1. Paradi
342.	Visakhapatnam Seethamadara (8-7-1983)	3′	72. Gutchimi
		3′	73. Ramachandrapuram,
343.	Munchingput	3′	74. Arikitnota
344.	Pedabavalu	3′	75. Sambara
345.	Gamparai	3′	76. Panchali
346.	Nurmathi	31	77. Vizianagaram Market Yard
347.	Gunnipidi	WaiTangal 3	78. Wartangal
348.	Kintnalavallapuram		79. Rampur (24-8-83)
349.	Pindrangi		80. Mucherla
350.	Vishakapatnam Akkayapallom	38	31. Wangepad
351.	Vizhakapatnam Muwalavani Balacheruvu V.S. Steel Township (15-11-83)	38	32. Kotnapalli (Gori)
			83. Oorgonta
352.		38	34. Vellampalli
		38	35. Regonda
353.	Buchampeta	38	6. Cherlapallem
	Jonnada	38	37. Ainapura
	Kenader	38	88. Eravenn-i
	Tetta	38	39. Chinna Maddaur
	Moida		(28-3-1983)
	Pedamaijipalam	39	00. Pedavangara/
	Pedavemali	20	Authapura 21. Korvi
	Pentasriramparam		71. Korvi 72. Chinnagudur
	Andra	35	(5-9-1983)
362.	Karlam	39	3. Tanamcherla
		39	94. Pedanagaram

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Name of the Place District 395. Haripriyal 396. Redlawade (4-7-83) 397. Mandapalli (Gimibat) West Godavari 398. Lingaboyinacharla T. Narsapuram (30-11-1983) 400. Tundur (30-11-1983) 401. Yadayollu (28-7-1983) 402. Sreeparru 403. Polasanipalli 404. Dirusumarru 405. Arikirevula (26-9-1983) 406. Vemuladeevi

Note: The dates on which the banks opened their branches in Andhra Pradesh during the period July to November 1983 have been indicated in brackets.

SHRI RAYAPATI SAMBA RAO: I want to know whether Bharat Overseas Bank applied for opening of a branch in Andhra Pradesh.

SHRI JANARDHANA POOJARY Bharat Overseas Bank is nod a nationalised bank and also it is not operating inside the country.

SHRI RAYAPATI SAMBA SIVA RAO: But they have to get permission from the R.B.I. I think.

MR. CHAIRMAN: What does it mat-

SHRI RAYAPATI SAMBA SIVA RAO: They applied for the permission and they have yet not received permission from the Government to open a branch in Andhra Pradesh.

SHRI PRANAB KUMAR MUKHER-JEE: I am not aware of this particular

application but so far as the general principle is concerned, for opening of branches, the Reserve Bank take into account various factors when they formulate the branch expansion policy in regard to various banks. First they determine in consultation with the State Government where the branch is to be established and then consider the request from the particular bank and thereafter issue licence. The current period is a three-year period ending on 31st March 1985. So far Andhra Pradesh is concerned, we have given the details of 406 places in regard to opening of the branches, where licences have been given and 48 of them have already been implemented by November 1983; 358 are to be completed by 31st March, 1985. But with reference to this particular question of the hon. Member, we require separate notice.

SHRI R. MOHANARANGAM: Sir, I understand, State Government is responsible for giving the basis and for recommending branches of the banks to be opened in various places. But I want to know the qualifications and the factors behind it, and What are the qualifications for -a bank to open a new branch in a particular place. I understand there are places where functioning of a' bank is not so successful and still a branch in opened, and v»here it is badly needed. there is no branch of a bank. That is why I want to know from the hon. Minister as to what the qualifications are for opening of a branch, whether it is a nationalised bank or a scheduled bank.

SHRI PRANAB KUMAR MUKHER-JEE: The first and the foremost qualification should be that the bank should be viable from commercial point of view and there should be scope and potentiality. In regard to selection of a particular site, we take the advice of the State Government. There are areas with a potentiality from commercial point of view and from the point of view of economic activities; such areas are identified. But the first and the foremost criterion is to determine the commercial viability. Secondly, physical factor. We have decided that every block should have at least one branch of a nationalised bank, and at the end of

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1985, there should not be any unbanked block in the country. The total number of blocks all over the country is mere than 5000. In South, most of these blocks are covered and hardly there is any unbanked block in the Southern States.

Oral Answers

MR. CHAIRMAN: Next question.

Exports to Austria.

*384. SHRIMATI USHA MAL-HOTRA:f SHRIMATI RATAN KUMARI:

Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that at a meeting held recently in New Delhi between the representatives of the Federation of Indian Chambers of Commerce and Industry and Austrian Delegation, the latter has shown keen desire to import from India consumer goods, like ready-made garments, carpets and engineering goods;
- (b) if so, what progress, has been made in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) The Federation of Indian Chambers of Commerce and Industry organised a meeting with a Delegation from Austria on 6th December, 1983 but no firm commitments were made on the spot to import specific commodities nor any value was indicated; and

b) Does not arise.

SHRIMATI USHA MALHOTRA: Sir, will the hjom. Minister be pleased to state whether the Government is trying to identify more areas of trade with Austria in particular^ and other councriees in Europe, and if so, will he ensure thali stringent measures are taken to see that sub-standard quality of material is not supplied, as was done earlier ia case of other countries?

tThe question was actually asked on ihe floor of the House by Shrimati Usha SHRI P. A. SANGMA: Yes, Sir.

MR. CHAIRMAN: He could flOt agree more.

श्रीमतो रतन कुमारी : वया मंत्री महोदय यह बतलायेंगे कि इन बस्तुस्रों का निर्यात फँडरेशन आफ इंडियन चैम्बर आफ कामर्स करेगी क्योंकि वह प्राइवेट संस्था है, या गवर्नमेंट खद इसका निर्यात करेगो, ग्राँर इन वस्तुग्रों के निर्यात से घरेल व्यापार पर क्या फर्क पडेगा ?

SHRI P. A. SANGMA: Sir, the question arose, 1 think, from the Press report regarding the prospects of exports to Austria as a result of the .meeting that the FICCI members had with the Austrian delegation. A lot of discussion took place and these meetings are normally to generate an atmosphere, to take interest in purchasing from us and buying from them. Exports are naturally not made by FICCI as an organisation. FICCI is an association of all the industries; of the exporters, the export houses. It has to be from individual exporters and also from the Government. As the House is aware, we also export, canalise items through STC and other, organisations. It is a twoway traffic, from the Government as well as from the private parties.

SHRI GHULAM RASOOL MATTO: Sir, carpets have already been mentioned in the items of exports. But may I request the hon. Minister if other handicrafts from Kashmir, which have a potential in that market, like Namdas and Erewel Embroidery will also be included in this and whether there is any proposal to form an Indo-Austrian Trade Council?

MR. CHAIRMAN: He wants to know whether there is any proposal to form an Indo-Austrian Trade Council.

SHRI P. A. SANGMA: We have. These are the items which have emerged during the course of the discussions. AJ I have said in my main answer, nothing concrete has emerged, has materialised so far. It is in the stage of negotiations.

MR. CHAIRMAN: He wants to know about other items.